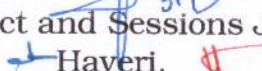


**CALLING FOR QUOTATION**

The quotations are invited from the Authorized Biometrics dealers/ for the supply of 02 Attendance monitoring system based on Biometrics to the Prl. District Court, Haveri in sealed cover, so as to reach this office on or before 16-04-2022 at 5.00 p.m., required for installation of the 1) II<sup>nd</sup> Addl. District and Sessions Court, Haveri (Sitting at Ranebennur) and Civil Judge and I<sup>st</sup> Addl. JMFC Court, Ranebennur, 2) Senior Civil Judge and JMFC Court, Ranebennur.

Sl. No.	Particulars	Specification	Quantity
1	Attendance monitoring system based on biometrics	<p><b>1. Storage Capacity:</b> Finger print capacity:-3000, Face capacity:-2000, Transaction record capacity:-100000</p> <p><b>2. Communication:-</b>TCP/IP, USB Wi-fi, Push data to user devices as and when new data arives, device access through web application, OS support windows/Linux</p> <p><b>3. Power and Environment:-</b>Power supply-DC 12V, Operating Humidity 20%-80%, dimension - 180L X 154 W X 34.2 H mm.</p> <p><b>4. Minimum display</b> 2.8 Inch TFT screen.</p> <p><b>5. Features:-</b> Multi biometric fast verification, AutoFturning on function to save power, Quick recognition of dry, wet and rough fingers, built in battery which can provided minimum 3 hours back up, touch key pad, voice and visual indicates for acceptance and rejection of valid finger prints/faces, prevention of duplicate registration, fake face detention function report generation in excel and PDF format.</p> <p><b>6. Other requirement:-</b>LAN cabling with casing and piping and electrical wiring with 5 Amp power socket on/off switch.</p>	02

  
 Prl.District and Sessions Judge,  
 Haveri.

1. District Court Notice Board for display
2. Circulate to authorized dealers.
3. Copy to Software Technician to web hoisting in office website.